

No. DD/SSU/COVID-19/17/19-20

Office of the Director, Health & Family Welfare Services, Anandarao Circle, Bengaluru. Dated: 13/03/2020

NOTIFICATION

Exercising power under section 2, 3 and 4 of Epidemic Diseases Act 1897 (Central Act 3 of 1897), the State Government has promulgated certain temporary regulation to be followed by Public to contain spread of COVID-19 (Corona Virus Disease – 2019) infection and also to follow special precaution.

Accordingly in view of Public interest the following measures to be universally followed:-

- (1) All international passengers- Indian and foreigners (from any country) shall be quarantined at home for 14 days even if not symptomatic.
- (2) Across the state, with effect from midnight 14.03.2020 the following restrictions shall be in force for a week:-
 - (i) Cinema Theaters, Malls, Drama Company, Pubs, theaters, Night Clubs, Exhibitions, Music Festivals, Clubs, Marathons, Sports meet with huge crowd like Cricket, Football, Basketball, Hockey etc., events where large crowd is expected like Marriages, Religions programmes, Jathras etc., to be informed to restrict the crowd.
 - (ii) Close facilities like Swimming Pools, Gymnasium, etc.
 - (iii) Close Schools, colleges, Universities, Coaching Centers. Scheduled Examinations to be held with necessary precaution as per the norms.
 - (iv) IT/BT Employees travelling abroad frequently to work from home.
- (3) Private Doctors, Private Hospitals and Nursing Homes to inform all symptomatic patients arriving from abroad after 21.02.2020 to District Health & FW officers through Phone/Fax/Whatsapp/104 Helpline.

Director, Health & Family Welfare Services, Bengaluru.